

COURT NO. 3
THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA
THE HONOURABLE SMT JUSTICE RENUKA YARA

**To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration
- <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
1	COMCA/50/2026 IA 1/2026(Suspension Petition) IA 2/2026(Condone Delay Petition)	Highten Innovative Solutions Pvt. Ltd Vs M/s. Quantum Asia Private Limited	MATURI MURTHY MAAN .. TMP	K R RAMAN	RANGA REDDY
2	MACMA/1125/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	The New India Assurance Co. Ltd. Vs Gandu Mamatha	KOTA SAMEER KUMAR	KANDALA SIRI VENNELA	KHAMMAM
3	MACMA/1130/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Cholamandalam MS General Insurance Company Ltd., Vs Nallagulla Naveena	HARINATH REDDY SOMA		BHADRADRI KOTHAGUDE M
4	MACMA/1131/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Telangana State Road Transport Corporation Vs Smt. Konda Manohari	R ANURAG (SC FOR TSRTC)		HYDERABAD
5	MACMA/1136/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition)	Smt.Raichur Chandrakala Vs Pulipyaka Siddiramulu	M RAMALINGESWARA REDDY		HYDERABAD
6	MACMA/1142/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	Telangana State Road Transport Corporation Vs Kadire @ Kadira Chandana	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)	K VENUMADHAV	WARANGAL
7	MACMA/1143/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	National Insurance Co.Ltd. Vs Kalam Ajay	KONDADI AJAY KUMAR	JAGATHPAL REDDY KASI REDDY	KHAMMAM
8	WP/27892/2026 IA 1/2026(Suspension Petition)	Mrs. Abbamandla Shailaja Vs The Union of India	BHUKYA HANUMANTHA NAIK	N BHUJANGA RAO Deputy Solicitor General of India	NALGONDA
9	WP/28000/2026	V.K. Singh I.P.S., Vs Union of India	K R K V PRASAD	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
10	WP/28120/2026	Panuganti Ashok Vs The State of Telangana	PANUGANTI PRAVEENKUMAR	THE ADVOCATE GENERAL	RANGA REDDY
11	WP/28133/2026 IA 1/2026(Dispense with Petition)	M/S. BOLLANT INDUSTRIES PRIVATE LIMITED, Vs	ARUVA KARTHIK		HYDERABAD

	IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	DEBTS RECOVERY TRIBUNAL - II			
12	WP/28144/2026 IA 1/2026(Direction Petition)	Jatothu Manjula Vs The Union of India	PARAPATHI MANASA REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
13	WP/28155/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Direction Petition)	Osmania University Vs State of Telangana	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI)	GP FOR REVENUE	-
14	WP/28164/2026 IA 1/2026(Direction Petition)	Bachu Sravanthi Vs The State of Telangana	KAVALI VISHNU KANTH	GP FOR HOME	SIDDIPET
15	WP/28165/2026 IA 1/2026(Direction Petition)	P.Vijay Reddy Vs Union of India	K RAM MURTHY	N BHUJANGA RAO Deputy Solicitor General of India	WARANGAL
16	WP/28181/2026 IA 1/2026(Suspension Petition)	Union of India Vs R. Venkateswara Reddy	N BHUJANGA RAO Deputy Solicitor General of India		-
17	WP/28252/2026 IA 1/2026(Direction Petition)	Smt. Zakia Sultana, Vs State of Telangana	NUTHALAPATI KRISHNA MURTHY	GP FOR SERVICES I	HYDERABAD
18	WP/28270/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Mrs. Gopi Anuradha, Vs Union of India,	M/S. SARDAR AND SHAMS LAW FIRM	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
19	WP/28279/2026 IA 1/2026(Direction Petition)	KothurShashank Raj Vs The State of Telangana	J VIJAY KUMAR GOUD	THE ADVOCATE GENERAL	MEDCHAL-MALKAJGIRI
FOR DISMISSAL					
20	CMA/19/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	M/s. Sarvepally Radhakrishna Educational Society Vs Mr. V.Sreepathi Reddy	KOTA KALPANA	RVR ASSOCIATES	RANGA REDDY
ADMISSION					
21	WP/5942/2023 IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition) WP/12967/2023 WP/23779/2024	M/s.KBR Education Society Vs The State of Telangana	VENKATRAM REDDY MANTUR	GP FOR REVENUE P SHASHI KIRAN (R14) D JAGADESHWAR RAO (R7) KRUPACHAND GOGINENI D JAGADESHWAR RAO (R8) PROGRESSIVE LAW FIRM (R6) PROGRESSIVE LAW FIRM (R4) PROGRESSIVE LAW FIRM (R5)	RANGA REDDY
22	WP/12967/2023 IA 1/2023(Direction Petition)	SRI. MUNGI MAHENDER REDDY, Vs THE STATE OF TELANGANA	T SHARATH PROGRESSIVE LAW FIRM	GP FOR REVENUE	RANGA REDDY Registry issued notice to R-4, through Special Cell section. R-4 - ack not yet returned. Proof of service is filed by the petitioner vide usr no.85876/26, dt.21.07.26 in

the above writ
petition.

23	WP/23779/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Stay Petition)	K. SHARADHA BAI, Vs THE STATE OF TELANGANA,	VADEENDRA JOSHI	GP FOR REVENUE S NAGESH REDDY (R11) SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R4) S NAGESH REDDY (R8) S NAGESH REDDY (R9) S NAGESH REDDY (R12) S NAGESH REDDY (R10) S NAGESH REDDY (R13) V MURALI MANOHAR (R5) V MURALI MANOHAR (R7)	RANGA REDDY
24	WP/9213/2026 IA 1/2026(Suspension Petition)	Dandyala Basavamma Vs The Bank Manager	PULLA RAO YELLANKI	M P SANJAY	KHAMMAM Registry issued notice to respondents, through special cell section, ack not yet returned. Proof of service is not filed by the petitioner in the above writ petition till date.
25	CRP/1623/2026 IA 1/2026(Stay Petition)	CADILA HEALTHCARE LIMITED Vs DR. ABBURI RAMAIAH	SHIREEN SETHNA BARIA	RAMESH BABU VISHWANATHULA	RANGA REDDY R1- DELIVERED, MEMO OF PROOF OF SERVICE FILED VIDE USR.NO.7025 1/26 ALONG WITH POSTAL TRACK REPORT
26	WP/25151/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Direction Petition)	Pulamoni Srinivasaulu Vs Union of India,	M/S ELITE LEX LLP	N BHUJANGA RAO Deputy Solicitor General of India PASHAM SRINIVASULU (R3)	HYDERABAD
27	CRP/1771/2026 IA 1/2026(Stay Petition) CRP/1779/2026	Nimmagadda Prasad Vs Ras Al Khaimah Investment Authority	PRATUSHA BOPPANA	G VAMSHI KRISHNA	HYDERABAD
28	CRP/1779/2026 IA 1/2026(Stay Petition)	NIMMAGADDA PRASAD Vs RAS AL KHAIMAH INVESTMENT AUTHORITY	PRATUSHA BOPPANA	G VAMSHI KRISHNA	RANGA REDDY

INTERLOCUTORY

29	LAAS/50/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	The Land Acquisition Officer/ Special Deputy Collector, Vs Bodkunti Mallesh	GP FOR APPEALS	P RAMACHANDRAN	MANCHERIAL CAVEAT FILED BY M/S.P.RAMCH EDRAN (4829) FOR RR-1 TO 10,12TO16,18 TO21,23 TO 26,28 TO 31,34,35,37 TO 41,44,45,47 49,50,52,53,55 ,57 TO 64,67 TO 70,72,75,77 TO 82,84 TO 86,88 TO 0,92,94,95,97,
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30	LAAS/55/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	The Land Acquisition Officer/ Spec al Deputy Collector Vs Ane Rajaiah	GP FOR APPEALS	P RAMACHANDRAN	MANCHERIAL CAVEAT FILED BY M/S.P.RAMCH EDRAN (4829) FOR RR- 1TO4,6,7,9TO 11,13TO20,22, 23,25,26,29,30 ,32,34TO38,40 TO44,46,TO49 ,51 TO56,58,59,62 ,67TO71,73,75 ,76,79TO82,84 TO95,97,98,99 ,100,102TO10 9,111TO119,1 21,124TO128, 130TO141.
31	CMA/314/2026 IA 1/2026(Stay Petition)	M/s. Omics International Private Limited, Vs Smt. Shamsurunnisa Begum,	NIKUNJ DUGAR		SANGAREDD Y
32	CMA/315/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	D.K. Sandep Kumar Reddy, Vs D.K. Sathya Kishore Reddy,	K ANNAPURNA REDDY		JOGULAMBA GADWAL
33	WA/407/2021 IA 1/2025(Fix an Early Date) CC/831/2024	Mr.V.Ranveer Bhupal Vs The State of Telangana	KURITI BHASKARA RAO	GP FOR MCPL ADMN URBAN DEV V SATYAM REDDY (R4) GP FOR REVENUE (R2) M MADHAVA REDDY (R6) V SATYAM REDDY (R3) A DEEPTHI (R5)	NIZAMABAD RR 1 to 6 notice served.
34	CC/831/2024 IA 1/2024(Direction Petition)	MR.V.RANVEER BHUPAL Vs MR.MANDA MAKARANDU, I.A.S.	KURITI BHASKARA RAO	V SATYAM REDDY A DEEPTHI (R2)	NIZAMABAD
35	CMA/233/2026 IA 2/2026(Suspension Petition)	Mr. K. Vikram Dev Vs Ms. Shailaja Reddy,	ASAD HUSSAIN	ERANKI PHANI KUMAR	HYDERABAD MEMO FILED VIDE USR NO . 95543/2026, DT 6/8/2026
36	MACMA/725/2026 IA 2/2026(Stay Petition) IA 3/2026(Amendment Petition)	Tata AIG General Insurance Co. Ltd Vs Vellanki Raja Kumari @ Kanpelli Raja Kumari	T MAHENDER RAO	SRINIVAS REDDY BADDAM	HYDERABAD RR1 TO 5 APP BY BADDAM SRINIVAS REDDY RR6 & 7 NOTICE SENT NOT YET RETURNED
37	WP/15479/2026 IA 1/2026(Leave Petition) IA 2/2026(Suspension Petition) WP/15484/2026	Dharavath Bheema Naik Vs V.S.N.V.Prasad	GODA RAMALAKSHMI	AJAY KUMAR KULKARNI (R28) N BHUJANGA RAO Deputy Solicitor General of India (R22) B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R25) GP FOR FORESTS (R24)	HANUMAKON DA Issued Notice to respondents. RR-1 to 17 ack not yet returned, R-18 served, R-19 Return unserved, R-20 to 43 ack not yet returned
38	WP/15484/2026 IA 1/2026(Dispense with Petition) IA	DR. G. RAMALINGAM Vs THE UNION OF INDIA	KOPAL SHARRAF	N BHUJANGA RAO Deputy Solicitor General of India GP FOR GENERAL ADMINISTRATION (R4)	HYDERABAD Issued Notice to respondents

2/2026(Suspension
Petition)
IA 3/2026(Direction
Petition)

GP FOR FORESTS (R5)
SAI PRASEN GUNDAVARAM
(R8)
AJAY KUMAR KULKARNI (R3)

RR-
1,2,3,5,6,7,11,
12,14,15,17,21
,24,25,28 ack
not yet
returned, RR-
4,16,19,30
served, RR-
8,9,10,13,18,2
0,22,23,26,27,
29 Return
unserved

ADMISSION

39	WA/330/2025 IA 1/2025(Suspension Petition)	Hinge Maninder Vs The A.P. Grameena Vikaas Bank	D LINGA RAO	V UMA DEVI MUJIB KUMAR SADASIVUNI (R2)	KHAMMAM
40	WP/3642/2026 IA 1/2026(Stay Petition)	M/s Moniya ,E-Flats and Plots Limited Vs The State of Telangana	S KESHAVA RAO	GP FOR CIVIL SUPPLIES	HYDERABAD issue notice to respondents,ac k not yet returned
41	WP/7734/2026 IA 2/2026(Stay Petition)	K. NAGARAJA RAO Vs The Lok Adalat	YEMMIGANUR SOMA SRINATH REDDY	SHASHI KIRAN PUSLURI (SC FOR TSLSA) GP FOR STAMPS AND REGISTRATION (R5) KATIKA RAVINDER REDDY (R3) PINGALI RAMESHWAR RAO (R2)	HYDERABAD
42	WP/16457/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Stay Petition)	Smt. M. Nagalakshmi Vs The Chairman	SANJAY KUMAR AGARWAL	SHASHI KIRAN PUSLURI (SC FOR TSLSA) SOUBHAGYAVALLI VEDANTAM (R2)	RANGA REDDY memo proof of service filed vide usr no 66461/26
43	WP/26553/2026 IA 1/2026(Direction Petition)	Goli Sudheer Kumar Vs The State of Telangana	PULIMAMIDI ROHITH REDDY	GP FOR HOME	RANGA REDDY

INTERLOCUTORY

44	WA/990/2025 IA 1/2025(Suspension Petition)	Mohd. Rafiuddin Vs State of Telangana	D LINGA RAO	GP FOR SERVICES I	RANGA REDDY
45	CMA/96/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Palle Vema Reddy Vs Pingle Venkat Ramana Reddy	VEMUGANTI MAHESH KUMAR		HANUMAKON DA
46	CMA/262/2026 IA 1/2026(Injunction Petition)	M/s. Earthcare Infra Private Limited Vs Mrs. Uma Rani Moldenhawer	INDURTHI VENKATA SRIKRISHNA RAYA	G RAMA CHANDER RAO	RANGA REDDY SR APP BY G. RAMA CHANDER RAO MEMO PROOF OF SERVICE FILED VIDE USAR NO. 93292/2026, DT 3/8/2026, A/W TRACK CONSIGNMEN T

COURT NO. 3

THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA

To be heard on Tuesday the 25th day of August 2026 (AT 12:30 PM)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
47	ARBAPPL/117/2025 ARBAPPL/107/2025 ARBAPPL/108/2025 ARBAPPL/109/2025 ARBAPPL/110/2025	M/s. True Blue Asset Services Pvt. Ltd. Vs Kailash Yadav	K S SUNEEL		HYDERABAD RR 1 & 2 Notice sent by RPAD not Yet Returned. Memo Proof of service filed vide USR No. 83690/25.
48	ARBAPPL/107/2025	M/S. TRUE BLUE ASSET SERVICES PVT. LTD., Vs M/S. DADA RAMESHWAR CONSTRUCTION COMPANY	K S SUNEEL		HYDERABAD RR 1&2 Notice sent by RPAD not yet returned Memo proof of service filed vide USR No 83681/2025 R1 Notice returned unserved
49	ARBAPPL/108/2025	M/S. TRUE BLUE ASSET SERVICES PVT. LTD. Vs ISHWAR SINGH RATHOUD	K S SUNEEL		HYDERABAD RR 1&2 NOTICE SENT BY RPAD NOT YET RETURNED Memo proof of service filed vide USR No 836
50	ARBAPPL/109/2025	M/S. TRUE BLUE ASSET SERVICES PVT. LTD. Vs MR. PIRAJI SHETIBA LIMBOLE	K S SUNEEL		HYDERABAD RR 1&2 Notice sent by RPAD not yet returned Memo proof of service filed vide USR No 83685/2025
51	ARBAPPL/110/2025	M/ TRUE BLUE ASSET SERVICES PVT. LTD., Vs PINTU KUMAR YADAV,	K S SUNEEL		HYDERABAD RR 1&2 NOTICE SENT BY RPAD NOT YET RETURNRD Memo proof of service filed vide USR No 83687/2025
52	ARBAPPL/123/2025	Ajmal Ziauddin Sanai Vs M/s Bajaj Electronics	SYED HASSAN BIN TAHER	OMAR A PASHA	HYDERABAD RR1 &2 Apps by Omar A Pasha.
53	ARBAPPL/128/2025	SAFE SUPER SPECIALITY HOSPITALS Vs UNIQUE INIDA CONSTRUCTIONS	BURMA CHAKRAPANI	BOORA VIJAYA KUMAR	HYDERABAD R1 Apps by B. Vijayakumar. RR1 to 3 Notice served. Memo Proof of service filed vide USR No. 87032/25.

					memo filed on behalf of the petitioner vide USR NO 25658/2026 AND 25662/2026 memo filed on behalf of the petitioner VIDE USR NO 25662/2026
54	ARBAPPL/134/2025	M/s. NUZIVEEDU SEEDS LIMITED Vs M/s. VENUS SEEDS	GIRJESH PATIDAR		HYDERABAD SR Notice sent by RPAD not yet returned Memo proof of service filed vide USR No 106576/2025 SR Notice returned Unserved as there is no such person in this address
55	ARBAPPL/142/2025	M/s New Aritaku Vs M/s KVSP INNOVATIVE ENTERPRISES	R ROHIT SAGAR		HYDERABAD SR Notice returned unserved as Left without Instruction. Memo Proof of service filed vide USR No. 100862/25 &13956/26
56	ARBAPPL/143/2025	Sulam Srinivas Yadav Vs Synecs Enterprises Private Limited	M P KASHYAP	KAKARA VENKATA RAO	HYDERABAD R1 Apps by K. Venkata Rao RR 2 & 3 Notice Served. Memo Proof of service filed vide USR No. 83670/25.
57	ARBAPPL/144/2025	M/s Vision Resorts Vs Ganta Rajasekhar Rao	MAMIDI AVINASH REDDY	HARI SREEDHAR	HYDERABAD RR 1 TO 12 NOTICE SENT BY RPAD RR 1,2,5,6& 11 Notice served R7 Notice returned Unserved as there is no such person in this address R1 Apps by Hari Sreedhar
58	ARBAPPL/145/2025	M/s Sparkvee Fine Chemicals Private Limited Vs M/s NATCO Pharma Limited	M PRANAV	K PRATIK REDDY	HYDERABAD SR notice sent by RPAD NOT YET RETURNED SR NOTICE SERVED SR Apps by K.Pratik reddy
59	ARBAPPL/146/2025	Mr. Naresh Solanki Vs Mr. Ghulam Ibrahim Rasheed	K K WAGHRAY	MD KHURRAM RABBANI	HYDERABAD RR 1 TO 3 Notice sent by RPAD not yet returned Memo proof of

service filed
vide USR No
90904/2025
R1 APPS BY
MD KHURRAM
RABBANI

60	ARBAPPL/147/2025	Mr. Ashish Kumar Ahuja Vs Mr. Posham Narsi Reddy	T BALA MOHAN REDDY		HYDERABAD	SR Notice sent by RPAD not yet returned SR Notice returned Unserved as the addressee left Memo proof of service filed vide USR No 114837/2025
61	ARBAPPL/149/2025	Smt. Bushra Begum Vs M.A Fareed	J MOHAN SINGH	PRATUSHA BOPPANA	HYDERABAD	RR1 to 3 Apps by Pratusha Boppana. Memo Proof of service filed vide USR No.90400/25.
62	ARBAPPL/151/2025 IA 1/2026(Substitute Petition)	HRH NEXT Services Limited Vs AMPIVO Smart Technologies Private Limited	K ANIRUDH REDDY		HYDERABAD	SR Notice sent by RPAD not yet returned Memo proof of service filed vide USR No 93276/2025

COURT NO. 3**THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA****To be heard on Tuesday the 25th day of August 2026 (AT 01:00 PM)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
63	CRP/2600/2026 IA 1/2026(Stay Petition)	SMT. D. AMUDA Vs Burugu Sathi Reddy (Died),	D ANIKETH REDDY		RANGA REDDY
64	CRP/2602/2026 IA 1/2026(Suspension Petition)	M/s. Nikhila Constructions and Developers Vs Smt. V. Aparna Reddy	G KALYAN CHAKRAVARTHY		RANGA REDDY
65	CRP/2613/2026 IA 1/2026(Suspension Petition)	M/s. Nikhila Constructions and Developers Vs Smt. V. Aparna Reddy	G KALYAN CHAKRAVARTHY		RANGA REDDY
66	CRP/2622/2026 IA 1/2026(Stay Petition)	Gollapalli Balaiah Vs Smt. Dontagoni Kamma	G K NAZIMUDDIN		RANGA REDDY
ADMISSION					
67	CRP/1807/2026 IA 1/2026(Stay Petition)	Syed Mohammed Ghousuddin Vs The State of Telangana,	M/S BHARADWAJ ASSOCIATES		RANGA REDDY
68	CRP/2412/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Abdul Aleem Vs M. Padi Reddy	Y. SONANJALI		RANGA REDDY
69	CRP/2414/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Abdul Aleem, Vs M. Papi Reddy,	Y. SONANJALI		RANGA REDDY
70	CRP/1501/2026 IA 2/2026(Suspension Petition)	Smt. Avula Manjula Vs A. Jithendra Prasad	C HANUMANTHA RAO	M S CHANDRESH	RANGA REDDY RR-1 & 2 NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE NOT FILED
71	CRP/1754/2026 IA 1/2026(Suspension Petition)	M/s. Serenity Farms Vs Mr. W. Srinivasulu	K. RAJASHEKAR	NARASIMHULU K.B VEDULA CHITRALEKHA (R2)	RANGA REDDY R1 APP M/S. K.B. NARASIMHULU, CAVEATOR.
72	CRP/1954/2026 IA 1/2026(Stay Petition)	N.DEVENDER SAGAR, Vs SONNATHI SRAVANTHI	G RAJESHWAR REDDY		RANGA REDDY SR- RETURNED UNSERVED PROOF OF SERVICE NOT FILED
73	CRP/2129/2026 IA 2/2026(Stay Petition)	Sri. Julakanti Anantha Reddy Vs M/s.Margadarsi Chit funds Pvt Ltd.	PRAVEEN BONKURI	P DURGA PRASAD	RANGA REDDY

74	CRP/2432/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Marepally Giridhar Reddy Vs Bandireddy Madhu Babu	R DHEERAJ SINGH	SUNDEEP P	RANGA REDDY R1 AND R2 APP BY M/S. SUNDEEP POTHINA, CAVEATOR.
75	CRP/2060/2026 IA 1/2026(Dispense with Petition)	Mr. Parag Chaurasia Vs Mrs. Adity Chaurasia	M. BALA SUBRAHMANYAM		RANGA REDDY
76	CRP/2063/2026 IA 1/2026(Stay Petition)	Chinta Nageswara Rao Vs Jeja Sai Kiran	B ARJUN RAO		RANGA REDDY
77	CRP/2100/2026 IA 1/2026(Stay Petition)	K. Ramalingam Vs M. Sulochana	CHINTHALA ALAN JOSEPH		RANGA REDDY
78	CRP/2108/2026 IA 1/2026(Stay Petition)	M/s. Terminus KG Ventures Private Limited Vs D. Bhujalu	M.V. PRATAP KUMAR	B ARJUN RAO	RANGA REDDY RR 1, 2 APP. BY, MEMO FILED VIDE USR NO. 86625/2026, 93295/2026
79	CRP/2135/2026 IA 2/2026(Direction Petition) IA 3/2026(Injunction Petition)	M/s. Vijetha Super Markets Pvt. Ltd., Vs M/s. My Home Bhooja Welfare Association,	M YATEENDRA RAJU	BABURAO POLAKATLA	RANGA REDDY
80	CRP/2148/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Begari Kishtaiah, (DIED) Vs Chirra Subhan Reddy,	SHAIK KARIMULLA	MATURI MURTHY MAAN .. TMP	RANGA REDDY SR APP BY M/S. M. MURTHY MAAN, (26920) CAVEATOR.
81	CRP/2174/2026	Fakruddin Ali Vs The Revenue Divisional Officer	R A ACHUTHANAND		RANGA REDDY RR-1 & 2 SERVED , MEMO FILED VIDE USR.NO. 91504/2026
82	CRP/2194/2026 IA 2/2026(Stay Petition)	P. Veera Reddy Vs M. Srinivas Goud	SIVA PRASAD ALLAPARTHI	GANDYADAPU RAJESHAM	RANGA REDDY SR- APP,PROOF OF SERVICE FILED VIDE USR.NO.9479 0/26
83	CRP/2235/2026 IA 1/2026(Suspension Petition)	Dumpala Sudhakar, Vs Smt. Dumpala Uma Devi,	JEERIPOTHULA SRINIVAS		RANGA REDDY
84	CRP/2240/2026 IA 1/2026(Permission Petition)	Mr. Challa Guna Sagar Vamsee Vs Smt. Challa Rajya Lakshmi.	YEMMIGANUR SOMA SRINATH REDDY		RANGA REDDY
85	CRP/2242/2026 IA 1/2026(Stay Petition)	Y. Kennedy Vs V. Krupa Sagar,	BOTLA VENKATESWARA RAO		RANGA REDDY

86	CRP/2258/2026 IA 1/2026(Stay Petition)	Karavadi Lakshman Rao Vs N. Siva Senani	T NATRAJ	KARRA V V S N MURTHY (R2)	RANGA REDDY R1 AND R2 NOTICE SERVED AS MEMO PROOF OF SERVICE FILED VIDE USR NO. 97640/26
87	CRP/2317/2026 IA 2/2026(Injunction Petition)	Vaishnaoi Developers (India) Private Limited Vs Mr. Maddi Rajashekar Reddy	M PRANAV		RANGA REDDY RR 1 TO 7 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
88	CRP/2371/2026 IA 1/2026(Injunction Petition)	Cherukuri Nagavalli Vs Indu Aranya Villa Owners Association	G MALLIKHARJUNA RAO	KIRAN PALAKURTHI (R4)	RANGA REDDY
89	CC/2947/2026 IA 1/2026(Direction Petition)	T. Kishan Rao Vs Arvind Kumar Dwivedi	TPS HARSHA	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD